

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:315  
ANSWERED ON:17.08.2004  
POWER GENERATION CAPACITY  
Chandel Shri Suresh

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has fixed any target to generate 50 thousand megawatts of power in the country by increasing the share of Hydel Power Project;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Government to exploit the installed power generation capacity of Hydel Power Projects in the country, particularly in Himachal Pradesh?

**Answer**

THE MINISTER OF POWER ( SHRI P.M. SAYEED )

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 315 TO BE ANSWERED IN THE LOK SABHA ON 17.08.2004 REGARDING POWER GENERATION CAPACITY.

(a) to (c) : Our country is endowed with large exploitable hydro-electric potential. With the objective of executing the feasible hydro power projects in the country in a systematic manner, the Central Electricity Authority undertook Ranking Studies of all the undeveloped hydro sites in the country. On the basis of these Ranking Studies, a 50,000 MW Hydro-electric Initiative was launched in May, 2003 under which Pre-Feasibility Reports of 162 schemes have been prepared. In the first instance, 73 attractive hydro-electric schemes, having indicative first year tariffs upto Rs. 2.50 per Kwh, with aggregate installed capacity of about 33,000 MW are proposed to be taken up for detailed survey & investigation and preparation of Detailed Project Reports. Benefits of these schemes would accrue during XIth Plan period and beyond.

Besides the above, the Ministry of Power has taken the following steps to exploit the hydro power generation capacity in the country:

(i) Set up the following Corporations to develop hydro projects, viz. National Hydro-electric Power Corporation (NHPC) and its joint venture with Government of Madhya Pradesh - Narmada Hydroelectric Development Corporation (NHDC), North-Eastern Electric Power Corporation (NEEPCO), Satluj Jal Vidyut Nigam Limited (SJVN) (A joint venture of Government of India and Government of Himachal Pradesh), Tehri Hydro Development Corporation (THDC). Besides, National Thermal Power Corporation (NTPC) is also taking up development of hydro projects.

(ii) A Hydro Policy was announced in August, 1998 laying emphasis on basin-wise development, evolving consensus on inter state issues, mitigation of geological risks, simplifying procedure for transfer of clearances, promoting joint venture arrangements etc.

(iii) To reduce time and cost overruns, the Government has also approved a three stage clearance procedure for hydel projects to be executed by CPSUs. Under Stage-I, the CPSUs will undertake survey, investigation and preparation of pre-feasibility report. Under Stage-II, the CPSUs will undertake activities relating to detailed investigation, preparation of Detailed Project Report, pre-construction activities and infrastructure development including land acquisition. Under Stage-III, the investment decision will be accorded after obtaining the approval of Public Investment Board/Cabinet Committee on Economic Affairs.

As regards the State of Himachal Pradesh, the hydro-electric potential capacity has been assessed at 18,820 MW. A capacity of 5,768 MW (30.7%) has already been developed and further capacity of 3,154 MW (16.8%) is under various stages of development. Under the 50,000 MW Hydro-electric Initiative, 15 schemes with an aggregate installed capacity of 3358 MW are located in Himachal Pradesh. Of these, 10 schemes aggregating to 2,790 MW are proposed to be considered for detailed survey & investigation and preparation of Detailed Project Reports.